

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO.3423
TO BE ANSWERED ON 06.12.2016

Death of Endangered Animals

3423. SHRI M. CHANDRAKASI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the number of death of endangered animals reported during each of the last three years in the country, animal and State-wise;
- (b) whether any agency is entrusted with the responsibility of maintaining nation-wide count/data in this regard;
- (c) if so, the details thereof and if not, the steps being taken to monitor the population of endangered animals and conservation efforts; and
- (d) the steps being taken to bring down unnatural deaths of such animals caused by human activities like, mowing-down by speeding vehicles including train, poisoning, electrocution, etc.?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ANIL MADHAV DAVE)

- (a), (b) and (c) The number of deaths of endangered animals in the country is not collated at the level of the Ministry. The management of National Parks and Wildlife Sanctuaries, including census of wild animals, control of poaching of wild life, etc., is the responsibility of the respective State/ UT Governments. However, State-wise details of Tiger mortality, as informed by National Tiger Conservation Authority (NTCA) during the last three years in the country is at **ANNEXURE-I**
- (d) The steps taken to bring down unnatural deaths of such animals caused by poaching and human activities like, mowing-down by speeding vehicles including train, poisoning, electrocution etc. is at **ANNEXURE-II**

13	Odisha	-	-	1	-	-	-	-	1	-
14	Rajasthan	1	-	-	-	-	-	1	-	-
15	Tamil Nadu		-	2	3	4	10		-	5
16	Uttarakhand	12	-	-	5	-	3	8	1	-
17	Uttar Pradesh	1	-	-	2	-	-	-	4	-
18	West Bengal	1	-	-	-	-	-	-	-	3
19	Goa	-	-	-	-	-	-	-	-	-
20	Telangana	-	-	-	-	1	-	-	1	-
	Total	28	14	26	21	18	40	26	14	38

Annexure-II

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 3423 REGARDING 'DEATH OF ENDANGERED ANIMALS' BY SHRI M. CHANDRAKASHI DUE FOR REPLY ON 06.12.2016.

Important steps taken to bring down unnatural deaths of wild animals

- The Central Government provides financial assistance to States/UTs under the Centrally Sponsored Schemes of 'Integrated Development of Wildlife Habitats', 'Project Tiger', 'Project Elephant' for protection, infrastructure and anti poaching operations (including deployment of special forces like Tiger Protection Force Special Tiger Protection Force and Special Rhino Protection Force).
- Information technology for improved surveillance (like e-Eye system, Camera traps etc.) using thermal cameras are utilized by the State Forest Department.
- The States are assisted to refine protection oriented monitoring through monitoring system for tiger's intensive protection and ecological status (M-STrIPES).
- Initiatives are taken for collaboration of National Tiger Conservation Authority and Wildlife Crime Control Bureau towards an online tiger / wildlife crime tracking / reporting system in tiger reserves and to coordinate with INTERPOL for checking trans-border trade of wildlife products.
- Speed check of vehicles passing through roads inside Protected Areas by speed regulation, night traffic ban and having coordination with railway authorities.
- The Central Bureau of Investigation (CBI) has been empowered under the Wild Life (Protection) Act, 1972 to apprehend and prosecute wildlife offenders.
- Harmful drug like Diclofenac, that impact critically endangered species like Vultures have been banned.
- State/ UT Governments have been requested to identify vulnerable areas in National Highways and Indian Railways networks, passing through wildlife habitats, for appropriate signage and warning signals for drivers.
